

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.707
TO BE ANSWERED ON 21.11.2016

TRIBAL POLICY

707. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the draft National Tribal Policy addressing the critical issues concerning tribals has since been finalized;
- (b) if so, the details and the salient features and present status thereof; and
- (c) if not, the time by which it is likely to be finalized?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- a) to c) Ministry of Tribal Affairs had prepared a draft National Tribal Policy (NTP) in the year 2006. Consultations were held with all stakeholders on the draft NTP. Since then, certain legislative and policy changes have taken place which necessitates further revision of the draft Policy. Meanwhile, a High Level Committee (HLC) was also constituted to prepare a status paper on socio-economic status of Scheduled Tribes and suggest a way forward. As the recommendations contained in the Report of HLC would have far reaching implications on policy formulation, it has been felt that a new comprehensive, concise and focussed National Tribal Policy be brought out. No time frame can be indicated.
